

ITEM NO.1720

COURT NO.14

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4375/2015

THE CIT IV

Appellant(s)

VERSUS

M/S. SANDVIK ASIA PVT. LTD

Respondent(s)

Date : 07-07-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
[IN CHAMBER]

For Appellant(s) Mr. T.A. Khan, Adv.
Mr. Raj Bahadur Yadav, AOR
Mrs. Anil Katiyar, AOR

For Respondent(s) Mr. Rashmikumar Manilal Vithlani, AOR

UPON hearing the counsel the court made the following
O R D E R

1. Despite a period 2½ years granted to the appellant to file the affidavit of valuation, the same has not been filed so far.
2. This Court declines to grant any further time.
3. List before the appropriate Bench in due course.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Nand Kishor)
Court Master